

## **Papers laid on the Table of the House by Ministers/Members**

**THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH):** Sir, on

behalf of my colleague Shri Gajendra Singh Shekhawat, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Chennai, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT2143/18/25]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2023-2024.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT2144/18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2023-2024.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT2145/18/25]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Vrindavan Research Institute, Vrindavan, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vrindavan Research Institute, Vrindavan, for the year 2023-2024.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT2146/18/25]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Library of Tibetan Works and Archives, Dharamsala, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Library of Tibetan Works and Archives, Dharamsala, for the year 2023-2024.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT2147/18/25]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Gaden Rabgyeling Monastic School, Bomdila, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gaden Rabgyeling Monastic School, Bomdila, for the year 2023-2024.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT2148/18/25]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2023-2024, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2023-2024.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT2149/18/25]

- (15) A copy each of the following papers (Hindi and English versions):-
- (i) Detailed Demands for Grants of the Ministry of Culture for the year 2025-2026.

- (ii) Output Outcome Monitoring Framework of the Ministry of Culture for the year 2025-2026.

[Placed in Library, See No. LT2150/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 4, डॉ. मनसुख मांडविया जी ।

**THE MINISTER OF LABOUR AND EMPLOYMENT; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA):** Sir, I beg to lay on the Table a copy of Output Outcome Monitoring Framework (Hindi and English versions) of the Ministry of Labour and Employment for the year 2025-2026.

[Placed in Library, See No. LT2151/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 5, डॉ. जितेंद्र सिंह जी ।

? (व्यवधान)

**माननीय अध्यक्ष :** श्री अर्जुन राम मेघवाल जी ।

**विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) :** महोदय, डॉ. जितेंद्र सिंह जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) केंद्रीय सिविल सेवा सांस्कृतिक एवं खेल बोर्ड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (2) केंद्रीय सिविल सेवा सांस्कृतिक एवं खेल बोर्ड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2152/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 6, श्री अर्जुन राम मेघवाल जी ।

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL):** Sir,

I beg to lay on the Table:-

- (1) A copy of the Output Outcome Monitoring Framework (Hindi and English versions) of the Ministry of Law and Justice for the year 2025-2026.
- (2) A copy of the Conduct of Elections (Second Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. S.O. 5517(E) in Gazette of India dated 20<sup>th</sup> December, 2024 under sub-section (3) of section 169 of the Representation of the People Act, 1951.

[Placed in Library, See No. LT2153/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 7, श्री प्रतापराव गणपतराव जाधव जी ।

**आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, गोरखपुर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।  
(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, गोरखपुर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2154/18/25]

(3) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, अवंतीपुरा, जम्मू और कश्मीर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, अवंतीपुरा, जम्मू और कश्मीर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2155/18/25]

(5) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, भोपाल के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, भोपाल के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2156/18/25]

(7) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, राजकोट के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, राजकोट के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2157/18/25]

- (9) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, जोधपुर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, जोधपुर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (10) उपर्युक्त (9) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2158/18/25]

- (11) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, कल्याणी के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, कल्याणी के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (12) उपर्युक्त (11) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2159/18/25]

- (13) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, रायबरेली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, रायबरेली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (14) उपर्युक्त (13) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2160/18/25]

- (15) (एक) राष्ट्रीय मानसिक स्वास्थ्य एवं तंत्रिका विज्ञान संस्थान, बेंगलुरु के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) राष्ट्रीय मानसिक स्वास्थ्य एवं तंत्रिका विज्ञान संस्थान, बेंगलुरु के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (16) उपर्युक्त (15) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2161/18/25]

- (17) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, विजयपुर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, विजयपुर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (18) उपर्युक्त (17) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2162/18/25]

- (19) (एक) एम्स, बिलासपुर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) एम्स, बिलासपुर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (20) उपर्युक्त (19) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2163/18/25]

- (21) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, भुवनेश्वर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, भुवनेश्वर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (22) उपर्युक्त (21) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2164/18/25]

- (23) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, देवघर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) अखिल भारतीय आयुर्विज्ञान संस्थान, देवघर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (24) उपर्युक्त (23) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2165/18/25]

- (25) (एक) अखिल भारतीय आयुर्विज्ञान संस्थान, पटना के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अखिल भारतीय आयुर्विज्ञान संस्थान, पटना के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(26) उपर्युक्त (25) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT2166/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 8, श्री अर्जुन राम मेघवाल जी।

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL):** Sir, on behalf of my colleague Shri Jitin Prasada, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2023-2024, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT2167/18/25]

- (3) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Commerce and Industry for the year 2025-2026.
- (ii) Output Outcome Monitoring Framework of the Department of Commerce, Ministry of Commerce and Industry, for the year 2025-2026.
- (iii) Output Outcome Monitoring Framework of the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry, for the year 2025-2026.

[Placed in Library, See No. LT2168/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 10, श्रीमती अनुप्रिया पटेल जी ।

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 2023-2024, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 2023-2024.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (3) A copy of the Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the National Academy of Medical Sciences, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT2170/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 11, डॉ. राज भूषण चौधरी जी ।

**जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी) :** महोदय, श्री वी. सोमन्ना जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) (एक) डॉ. श्यामा प्रसाद मुखर्जी राष्ट्रीय जल एवं स्वच्छता संस्थान, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) डॉ. श्यामा प्रसाद मुखर्जी राष्ट्रीय जल एवं स्वच्छता संस्थान, कोलकाता के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2171/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 12, डॉ. चंद्र शेखर पेम्मासानी जी ।

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI):** Sir, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 14 of the Post Office Act, 2023:-

- (i) The Post Office Rules, 2024 published in Notification No. G.S.R. 767(E) in Gazette of India dated 16<sup>th</sup> December, 2024.
- (ii) The Post Office Regulations, 2024 published in Notification No. S.O. 5440(E) in Gazette of India dated 16<sup>th</sup> December, 2024.

[Placed in Library, See No. LT2172/18/25]

- (2) A copy of the Telecom Consumers Protection (Twelfth Amendment) Regulations, 2024 (Hindi and English version) published in Notification No. RG-13/1/(1)/2023-ADV\_FEA-I in Gazette of India dated 24<sup>th</sup> December, 2024 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

[Placed in Library, See No. LT2173/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 13, श्री अर्जुन राम मेघवाल जी ।

**विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) :** महोदय, कुमारी शोभा कारान्दलाजे जी की ओर से, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) वर्ष 2025-2026 के लिए सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय की अनुदानों की विस्तृत मांगें ।
- (2) वर्ष 2025-2026 के लिए सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT2174/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI**

**VARDHAN SINGH):** Sir, I beg to lay on the Table:-

- (1) A copy of the Notification No. S.O. 441(E) (Hindi and English versions) published in Gazette of India dated 24<sup>th</sup> January, 2025 regarding constitution of the Taj Trapezium Zone Pollution (Prevention and Control) Authority issued under Sections 6 and 25 of the Environment (Protection) Act, 1986.

[Placed in Library, See No. LT2175/18/25]

- (2) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

- (i) The Environment (Protection) Third Amendment Rules, 2024 published in Notification No. G.S.R.787(E) in Gazette of India dated 30<sup>th</sup> December, 2024.
- (ii) The Environment (Protection) Amendment Rules, 2025 published in Notification No. G.S.R.70(E) in Gazette of India dated 22<sup>nd</sup> January, 2025.
- (iii) The E-Waste (Management) Second Amendment Rules, 2024 published in Notification No. G.S.R.699(E) in Gazette of India dated 12<sup>th</sup> November, 2024.

[Placed in Library, See No. LT2176/18/25]

- (3) A copy of the Public Liability Insurance (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 772(E) in Gazette of India dated 17<sup>th</sup> December, 2024 under sub-section (3) of Section 23 of the Public Liability Insurance Act, 1991.

[Placed in Library, See No. LT2177/18/25]

- (4) A copy of the Environment Relief Fund (Amendment) Scheme, 2024 (Hindi and English version) published in Notification No. S.O.5453(E) in Gazette of India dated 17<sup>th</sup> December, 2024 issued under Section 7(A) of the Public Liability Insurance Act, 1991.
- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment, Forest and Climate Change for the year 2025-2026.

[Placed in Library, See No. LT2178/18/25]

**माननीय अध्यक्ष :** आइटम नंबर ? 15, श्री बी. एल. वर्मा जी ।

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) उपभोक्ता संरक्षण अधिनियम, 2019 की धारा 105 की उप-धारा (1) के अंतर्गत राष्ट्रीय उपभोक्ता विवाद प्रतितोष आयोग (समूह ?क? पद) भर्ती (दूसरा संशोधन) नियम, 2024, जो दिनांक 3 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 746(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2179/18/25]

- (2) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-
- (एक) वर्ष 2025-2026 के लिए उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय की अनुदानों की विस्तृत मांगें ।
- (दो) वर्ष 2025-2026 के लिए उपभोक्ता मामले विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT2180/18/25]

**माननीय अध्यक्ष :** आइटम नं. 16, श्री शान्तनु ठाकुर ।

**THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR):** Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (i) Review by the Government of the working of the Sagarmala Development Company Limited, New Delhi, for the year 2023-2024.
  - (ii) Annual Report of the Sagarmala Development Company Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT2181/18/25]

**माननीय अध्यक्ष :** आइटम नं. 17, श्री सुरेश गोपी ।

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):** Sir, I beg to

lay on the Table a copy of each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for the year 2025-2026.
- (2) Output Outcome Monitoring Framework of the Ministry of Petroleum and Natural Gas for the year 2025-2026.

**माननीय अध्यक्ष :** आइटम नं. 18, श्री अजय टम्टा ।

**सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा) :** अध्यक्ष महोदय, मैं वर्ष 2025-2026 के लिए सड़क परिवहन और राजमार्ग मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT2183/18/25]

**माननीय अध्यक्ष :** आइटम नं. 19, श्री दुर्गा दास उइके ।

**जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल एजुकेशन सोसाइटी फॉर ट्राइबल स्टूडेंट्स, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल एजुकेशन सोसाइटी फॉर ट्राइबल स्टूडेंट्स, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2184/18/25]

**माननीय अध्यक्ष :** आइटम नं. 20, श्री सुकान्त मजूमदार ।

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR):** Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions)  
of the National Institute of Technology Srinagar, Hazratbal,

for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Srinagar, Hazratbal, for the year 2023-2024.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT2185/18/25]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2023-2024.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT2186/18/25]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Tiruchirappalli, Tiruchirappalli, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of

Technology Tiruchirappalli, Tiruchirappalli, for the year 2023-2024.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT2187/18/25]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Engineering Science and Technology, Shibpur, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Engineering Science and Technology, Shibpur, for the year 2023-2024.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT2188/18/25]

- (9) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Review by the Government of the working of the EdCIL (India) Limited, Noida, for the year 2023-2024.
- (ii) Annual Report of the EdCIL (India) Limited, Noida, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT2189/18/25]

माननीय अध्यक्ष : आइटम नं. 21, श्री तोखन साहू जी ।

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) दिल्ली विकास प्राधिकरण, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
  - (दो) दिल्ली विकास प्राधिकरण, नई दिल्ली के वर्ष 2022-2023 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
  - (तीन) दिल्ली विकास प्राधिकरण, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT2190/18/25]

माननीय अध्यक्ष : आइटम नं. 22, श्री हर्ष मल्होत्रा ।

कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री, तथा सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) वर्ष 2025-2026 के लिए कॉर्पोरेट कार्य मंत्रालय की अनुदानों की विस्तृत मांगें ।

(2) वर्ष 2025-2026 के लिए कॉर्पोरेट कार्य मंत्रालय की निर्गत  
परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT2191/18/25]

माननीय अध्यक्ष : आइटम नं. 23, श्री जॉर्ज कुरियन ।

**THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN):** Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Minority Affairs for the year 2025-2026.
- (2) Output Outcome Monitoring Framework of the Ministry of Minority Affairs for the year 2025-2026.

[Placed in Library, See No. LT2192/18/25]

माननीय अध्यक्ष : आइटम नं. 23ए, श्री सुकान्त मजूमदार ।

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR):** Sir, to lay on the Table a copy each of the following papers (Hindi and English version):-

- (1) Detailed demands for grants of the Ministry of Development of North Eastern Region for the year 2025-2026.
- (2) Output Outcome Monitoring Framework of the Ministry of Development of North Eastern Region for the year 2025-2026.

[Placed in Library, See No. LT2189A/18/25]

माननीय अध्यक्ष : आइटम नं. 2, श्री अर्जुन राम मेघवाल ।

? (व्यवधान)

विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : महोदय, श्री जुएल ओराम जी की ओर से, मैं वर्ष 2025-2026 के लिए जनजातीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT2142/18/25]

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL):**

Hon. Speaker, Sir, with your kind permission, I rise to lay the Papers on the Table of the House mentioned against the name of my colleague, Shri Shripad Yesso Naik:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (a) (i) Review by the Government of the working of the Solar Energy Corporation of India, New Delhi, for the year 2023-2024.
  - (ii) Annual Report of the Solar Energy Corporation of India, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of New and Renewable Energy for the year 2025-2026.

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LT2169/18/25]

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**14.07<sup>1</sup>/<sub>2</sub> hrs**